

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-510

Appeal No.-04/252/ND/2023

IN THE MATTER OF:

Global Success Pvt. Ltd. & Ors.

....Applicant

Vs.

ROC

.....Respondent

SECTION

U/s 252(3)

Order delivered on 15.03.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Nikhil Malhotra, Adv. with Mr. Chander Kant, CS

For the Respondent :

ORDER

Heard the submissions made by Ld. Counsel for the Appellant. The compliance affidavit in terms of order dated 15.02.2023 has been filed and the same is taken on record. No reports from RoC and Income Tax Department have been received therefore, the RoC as well as Income Tax Department are directed to appear and file their reply within two weeks. Let Court Officer may issue e-notice to both the department for compliance. List the matter on **03.05.2023.**

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)